

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-01-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : IBA/840/2020
NAME OF THE PETITIONER : V Umadevi
NAME OF THE RESPONDENT(S) : M/s. Kumaran Gin and Pressing Pvt. Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. P. Valliappan appears for the Respondent.

This matter was passed over.

Due to paucity of time, the matter could not be taken up at the end of the Board.

List this matter on 24.02.2023 for hearing.

—sd—

SAMEER KAKAR
Member (Technical)

—sd—

DR. DEEPTI MUKESH
Member (Judicial)

vs